

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

17-09-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1096/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Chettinad Earthmovers pvt ltd
NAME OF THE RESPONDENTS : ROC, CHENNAI
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL.)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

i P.B. HARIKRISHNA

PCS



ORDER

Representative for the Applicant present and prayed for time to place on record additional documents. At request, time is enlarged. Put up on **03.10.2018** at **10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

SV